

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3594**  
**TO BE ANSWERED ON 8.8.2016**

**CATEGORISATION OF MSMEs**

3594. SHRIMATI VEENA DEVI:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government proposes to classify Micro, Small and Medium Enterprises (MSMEs) of the country into five categories;
- (b) if so, the details thereof and the units proposed to be included in each category;
- (c) whether the various incentives provided by the Government would be available to the units included under these categories only; and
- (d) if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF  
MICRO, SMALL AND MEDIUM ENTERPRISES  
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a)&(b): Section 7(1) of the Micro, Small and Medium Enterprise Development (MSMED) Act, 2006 provides for classification of the enterprises into micro, small and medium enterprises (MSMEs) based on investment in plant & machinery or equipment. There is no proposal to classify MSMEs of the country into five categories.

(c)&(d): Does not arise, in view of (a) & (b) above.

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